

Ashoka Hotel is run by a public company in which Government holds the majority of shares.

(b) Cost of construction of Hotel Janpath was Rs. 63.45 lakhs.

(c) Expenditure on maintenance and upkeep of this Hotel in 1961-62 was Rs. 2,24,450.

(d) The income and expenditure of this Hotel in 1961-62 were:—

Income	..	Rs. 17.59 lakhs.
Expenditure	..	Rs. 11.95 lakhs.

SHRUB BREEDING POISONOUS INSECT

*287. SHRI DHANANJOY MOHANTY: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to the existence of a shrub known as 'Ipomea', which breeds a poisonous insect whose sting is fatal; and

(b) if so, what preventive action Government have taken or propose to take in the matter?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) No.

(b) Does not arise.

FLOODING OF GREEN PARK, NEW DELHI

*288. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) whether it is a fact that several houses in the low-lying areas of Green Park, New Delhi and its adjoining areas were flooded on the morning of 8th August, 1963 when Hauz Khas bund collapsed due to pressure of rain-water in the nullah coming from Mehrauli;

(b) whether it is a fact that the work of providing piped connection for the discharge of rain water was taken up by C.P.W.D. only during the monsoon;

(c) if so, why this work was not carried out well in advance of the monsoon; and

(d) whether any responsibility has been fixed for this mishap?

THE MINISTER OF WORKS HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) Yes, a few houses, in the low lying areas of the Green Park colony were flooded.

(b) and (c) No. A pipe drain had been provided before the monsoon, as an interim arrangement, pending the execution of the main drainage scheme for the area.

(d) Does not arise.

DELAY IN DEALING WITH ASSESSMENT CASES IN THE OFFICE OF INCOME TAX OFFICER (SALARY CIRCLE), NAGPUR

*289. SHRI B. D. KHOBARAGADE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that about 8,000 returns under Section 206 of Income Tax Act are filed every year by Treasury Officers in Madhya Pradesh in the Office of Income Tax Officer (Salary Circle), Nagpur;

(b) whether it is also a fact that out of total 8,000 assessment cases only 2,000 cases are dealt with every year; and

(c) if so, the reasons for not dealing with the remaining 6,000 assessment cases?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) to (c) The information is being collected and will be placed on the Table of the House as early as possible.

WATER SCARCITY IN DELHI

*291. SHRI A. M. TARIQ: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to press reports